



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/1659\_A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti Malaya Deb,  
Principal Judge,  
Family Court, Cachar, Silchar

Dated Guwahati, the 18<sup>th</sup> March, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. FC/Sil/2020/96 dtd. 16.03.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2 (two) days on 17.03.2020 and 18.03.2020, has been granted. The Counsellor, Family Court, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

*sdt-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-65/2005/1660/A, dated 18.3.2020

Copy to

✓ I. The Systems Analyst, Gauhati High Court.

*[Signature]*  
18/3/2020

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*